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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO. 1225/99

DATE OF ORDER : 5-1-2000.

Between :-

V. Sundara Babu

...Applicant

And

1. The Controller General of Defence, Accounts, R.K.Puram, New Delhi.
2. The Controller of Defence Accounts, Sec'bad.
3. The Joint Controller of Defence Accounts, PAO(ORS), EME, Sec'bad.
4. The Chief Controller & Financial Adviser, Factories, Calcutta.
5. The Controller & Financial Adviser Factories, Accounts Office, Factories, Ordnance Factory Project, Yeddu-mailaram, Medak District, A.P.

...Respondents

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Counsel for the Applicant : Shri K.Venkateshwar Rao

Counsel for the Respondents : Shri B.N.Sarma, Sr.CGSC

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CORAM:

THE HON'BLE SHRI JUDTICE D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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... 2.



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(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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Heard Sri K.Venkateshwar Rao, learned counsel for the applicant and Sri M.C.Jacob for Sri B.N.Sarma, learned Standing Counsel for the Respondents.

2. This O.A. is filed to set aside the impugned letter No.AN/XIV/14142/OA/1255/96/V.Sundar Babu dated 13.1.1999 and consequently declare that the applicant is entitled for the payment of arrears consequent on stepping up of pay with his junior R.R.Kaimal S.O(A) A/c.No.8309531 from 23.4.1987 to 31.8.1990 with all consequential benefits.

3. When the O.A. taken up for hearing today, learned counsel for the applicant submits that he is withdrawing the O.A. In view of this submission, the O.A. is disposed of as withdrawn. No order as to costs.



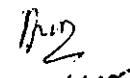
(R.RANGARAJAN)  
Member (A)



(D.H.NASIR)  
Vice-Chairman

Dated: 5th January, 2000.  
Dictated in Open Court.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

1ST AND 2ND COURT

1/2/2000

COPY TO:

1. HDHN
2. HRM M (ADMN.)
3. HSDP M (JUDL.)
4. D.R. A (ADMN.)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

TYPED BY  
COMPIRED BY

CHECKED BY  
APPROVED BY

THE HON'BLE MR. JUSTICE D.H. NASTIR  
VICE CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN  
MEMBER (ADMN.)

THE HON'BLE MR. S. S. JAI PARAMESWAR  
MEMBER (JUDL.)

\* \* \*

DATE OF ORDER: 5/1/2000

MA/R/CP.NO.

IN

OA. NO. 1225/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

CP CLOSED

BA CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDER/REJECTED

NO ORDER AS TO COSTS

*Copy  
Rumman is on the  
in C. & enc.*

